

the ancient monuments and archaeological sites and remains of Gour and Pandua in the district of Malda and at Chandraketugarh in the district of North 24 Paraganas of West Bengal. However, for watch and ward including upkeep of monuments/sites, at present 3 numbers of permanent and 67 numbers of casual workers have been deployed at Gaur and Pandua in the district of Maldah and one number casual worker at Chandraketugarh in the District of North 24 Parganas of West Bengal.

Cultural mapping project

2660. SHRI RANJIV BISWAL: Will the Minister of CULTURE be pleased to state:

(a) whether as part of its cultural mapping project, Government has decided to grade artists and writers;

(b) if so, the details thereof along with its aims and objectives;

(c) whether Government has consulted all stakeholders in this regard;

(d) if so, the details thereof along with the reaction of artists and writers fraternity thereto; and

(e) the details of benefits likely to accrue to Government and the artists and writers as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) The Cultural Mapping Project that is a part of larger project namely 'Ek Bharat Shreshtha Bharat' in which grading of artists is envisaged, is at a preliminary stage. As such, details can not be firmed up at this stage.

(c) to (e) In view of (a) and (b) above, details can not be firmed up at this stage.

Closure of HMT watch factory

†2661. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has decided to completely shut down the HMT watch factory situated at Ranibag in Nainital district of Uttarakhand;

†Original notice of the question was received in Hindi.

(b) if so, whether Government would establish a pollution free PSU on this land or whether it would hand over this land to some private individual/company; and

(c) if not, the purpose for which this land would be used, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) Yes Sir. Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 06.01.2016 has approved the closure of three subsidiaries of HMT Limited including HMT Watches Limited which includes Ranibagh unit in Uttarakhand.

(b) and (c) No Sir. As per CCEA decision, the Government will assume the right to transfer immovable assets *i.e.*, freehold land and/or buildings of the company to Central Government Ministries/Departments/Autonomous bodies under Central Government/CPSEs/PSBs at prevailing circle rate or market rate whichever is higher in consultation with the State Government wherever necessary. In the absence of willingness of any of the Central Government institutions as indicated above, the land may be sold/transferred to State Government or any other institution controlled by the State Government. The transfer of leasehold land shall be as per the lease agreement. However, till the immovable properties are taken over by the immovable properties are taken over by the Central Government these would be in the custody of HMT Ltd. the holding company.

Jobs provided by PSUs

†2662. SHRI MEGHRAJ JAIN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the State-wise number of Public Sector Enterprises in the country along with the number of local people, who have been provided jobs in such Public Sector Undertakings including BHEL during each year of the last three years and current year;

(b) whether Government proposes to increase the number of jobs in the Public Sector Undertakings/Enterprises of the country, if so, the details thereof; and

(c) whether Government has any scheme to take action against such Public Sector undertakings, which do not provide jobs to the local people, if so, the details of action taken during the last three years?

†Original notice of the question was received in Hindi.